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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 169-175 of 2017 in C.P. No. 42/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

Name of the Company:

Virendra R Gandhi Ors.

V/s.

Vadilal Industries Ltd. & Ors.

Section of the Companies Act:

Section 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. PAVAN S GODIAWALA	ADVOCATS	PESPONDENT	Muchieur
2. A.R. Sheth	Adv. A Solicit	Pelitioner	Ann
FOR NANATI	APVOCATE	Respondent No. 1,6	hujail
4. Sandeep Sugh	Adw -	Reaf	
5. Part Contail	Adv, ORDER	lesp.	Page 1

Learned Advocate Mr. Arjun Sheth present for Original Petitioner. Learned Advocate Ms. Priyal Parikh i/b Nanavati Associates present for Original Respondent No. 1 and 6. Learned Advocate Mr. Pavan Godiawala present for Original Respondent No. 3. Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Parth Contractor present for Original Respondents.

Report on settlement process filed in a sealed cover on 11.09.2017.

Both sides counsel represented that settlement process is going on and it may take one more month time considering the complex issues involved.

List the matter on 13.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of September, 2017.